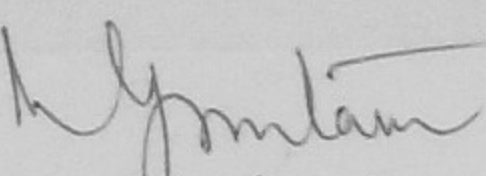
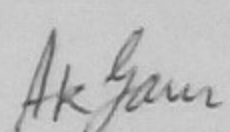


ORDER SHEETO.A./MA/RA/CP NO. 401 OF 2006Applicant/s Brajendra Singh @ Respdts. UOI & Oms.
Virendra SinghAdvocate for Applicant/s K.S. Rathore Advocate for Respondent/s Sri S.P. Sharma

Notes of the Registry	Orders of the Tribunal	Sheet No. <u>09</u>
	13.2.2009 Hon'ble Mr. A.K. Gaur, J.M. Hon'ble Mrs. Manjulika Gautam, A.M. None appears for the applicant, even in the revised call. Shri P. Srivastava holding brief of Shri S.P. Sharma, counsel for the respondents is present. The OA is dismissed in default and for non-prosecution.  Member-A  Member-J RKM/	Contd. On Sheet No. _____